NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 221/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: Labdhi Enterprises
V/s.
Baramati Agro Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MAHESH ATHAVALE	Practising Company Secretary for Respondents	
2	Anagha Anadingaraju	Pls for Respondent	aanagha
3	Sahil Mahajan Utsav Salunke Tanmay Kelkar	For Petitioner (Advocates).	

ORDER

TCP No. 221/ I&BP/NCLT/MB/MAH/2017

The Company Petition dismissed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)